

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.07.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.25AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins)No. 138/2021	Jain Irrigation Systems Ltd V Empee Sugars & Chemicals Ltd	Dr. K. S. Ravichandran	

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By the order of Hon'ble Member (J)

(Chennai Bench)